

Development and expansion of various airports in Madhya Pradesh

737. SHRI AJIT P. K. JOGI;
SHRI GHOTUBHJ PATEL;

Will the Minister of CIVIL AVIATION be pleased to state:

(a) what is the amount likely to be spent for the development, expansion and for providing night landing facilities at various airports in Madhya Pradesh, during the current financial year; and

(b) by when all these airports are likely to be equipped with night landing facilities?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD KHAN): (a) The National Airports Authority plans to spend Rs. 50.00 lacs towards night landing facilities in the current financial year.

(b) The National Airports Authority has four airports viz. Bhopal, Khajuraho, Indore and Raipur in Madhya Pradesh. These are used by jet aircraft. Night landing facilities have already been provided at Bhopal, Khajuraho and Indore. At Raipur airport, the work of providing night landing facilities is expected to be completed by the end of July, 1990.

Alternative source of Energy in Tribal Areas

738. SHRI AJIT P. K. JOGI;
SHRI GHOTUBHJ PATEL;

Will the Minister of ENERGY be pleased to state;

(a) whether Government have any plan to provide alternative source of energy in the tribal belt of Central India so as to prevent destruction of forests, caused by use of firewood as domestic fuel; and

(b) if so, what are the details thereof?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI

ARIF MOHD. KHAN): (a) The Government has a broad-based plan to promote the use of alternative sources of energy throughout India, including the tribal belts of Central India.

(b) The programmes in this regard include the promotion of Mogas plants, improved chulhas, solar cookers, and solar water heaters for providing alternative methods for cooking and heating, solar photovoltaics for providing lighting for various purposes, and energy plantations for meeting the fuel needs of the rural and tribal areas.

Long range marginal cost concept for fixing fair selling price

739. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that report on aromatics by BICP in 1990 has recommended adoption of Long Range Marginal Cost concept for normative price of all aromatics;

(b) whether the above¹ referred report of BICP on aromatics is being taken as the basis by Government for fixing the fair selling price of aromatics;

(c) whether Government have decided as a matter of policy to use LRMC for fixing fair selling prices for all petrochemical products; and

(d) whether this concept will also be extended to paper, fertilizers and aluminium?

THE MINISTER OF PETROLEUM AND CHEMICALS (Shri M. S. GURUPADASWAMY): (a) BICP in its Aromatic Report has included Long Range Marginal Cost (LRMC) concept as one of the tools of price analysis.

(b) There is no price control over Aromatic products. Fair selling price worked out by BICP is only used as benchmark for calibration of appropriate tariff levels for imports.